

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1975
ANSWERED ON:19.08.2013
NATIONAL EMPLOYMENT POLICY
Adhi Sankar Shri

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government has prepared a National Employment Policy (NEP) that outlines a draft of changes in the labour laws and Industrial policies to boost employment and ensure good working condition for workers in the country;

(b) if so, the details thereof;

(c) whether the new policy will be in conformity with the 12th Plan growth target and proposes changes in various labour laws like Minimum Wage Act, Contract Labour Act and Employees Provident Fund Act to bring a major chunk of workers in unorganized sectors under the ambit of the formal sector; and

(d) if so, the salient features in this regard?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) to (d) The draft National Employment Policy (NEP) had been circulated for inter-ministerial consultation on various occasions from 2007 onwards and discussed at the level of Committee of Secretaries. Based on the inputs the draft policy has been revised from time to time. The details and contents of policy can only be indicated after the policy would get approved.